

" LIST OF FINALS OF COURT- P&NG Matters " as on 21.04.2025

[Court - II]

- List of the matters in chronological order (*Date of filing wise*) pending before Court-II and included in the list of finals.
- Learned Counsel are hereby requested to confirm/check that their matters have been included in the list of finals after the court order.
- Learned Counsels will also be expected to keep a watch over the progress made in the hearing on the matters included in the list and be ready to appear and assist as and when the turn of the appeal in which they appear comes up.

Note: (1) However if any matter is omitted by oversight, the Parties/Counsels may bring it to the notice of Registry, APTEL

[The Learned Counsel for the parties shall be expected to submit their respective written submissions well in advance before the turn of Appeal comes up for final hearing]

For any queries contact - Mr. Jaiom Kr. Madan, Tel.: 011-24368285

S.N o.	Date of Filing	Case Type	Case No.	Connected	Party Details
1.	09-01-2023	APL	APL-194/2023	-	AGP City Gas Private Limited & Anr. V/s. Petroleum and Natural Gas Regulatory Board & Ors.
2.	09-01-2023	APL	APL-24/2023	-	Indian Oil Corporation Limited V/s. Petroleum and Natural Gas Regulatory Board & Ors.
3.	24-04-2023	APL	APL-515/2023	-	Sarbarmati Gas Limited V/s. Petroleum and Natural Gas Regulatory Board & Ors.
